

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal Nos. 10074-10075/2024

M/S LANCOR HOLDINGS LIMITED

Appellant(s)

VERSUS

PREM KUMAR MENON & ORS.

Respondent(s)

IA No. 161204/2022 - APPLICATION FOR PERMISSION, IA No. 45424/2022 - APPLICATION FOR PERMISSION. IA No. 33519/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 28802/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 99413/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 03-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Dr. A.M.Singhvi, Sr. Adv.
Mr. Siddharth Bhatnagar, Sr. Adv.
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Mrs. Pragya Baghel, AOR

For Respondent(s)

Mr. C. A. Sundaram, Sr. Adv.
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Mr. Tarun, Adv.
Mr. Varun Kanwal, Adv.
Ms. Rohini moosa, Adv.
Mr. Zafar J., Adv.Mr. P.B. Suresh, Sr. Adv.
Mr. Vipin Nair, AOR
Mr. Udayaditya Banerjee, Adv.
Mr. Aditya Narendranath, Adv.
Ms. M.B. Ramya, Adv.
Ms. Deeksha Gupta, Adv.
Ms. Madhavi Yadav, Adv.

**Ms. V. Krithi Sahitya, Adv.
Mr. Saday Mondal, Adv.**

**UPON hearing the counsel, the Court made the following
O R D E R**

Arguments heard.

Judgment reserved

**(BABITA PANDEY)
AR-cum-PS**

**(PREETI SAXENA)
COURT MASTER (NSH)**